

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.04.2022 (THURSDAY)

COURT -III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Dhurv Shukla	Akshay Ravi

For Admission (Fresh Cases)

2.	Comp. App. (AT) No.63 of 2022	Mecamidi HPP India Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. & Anr.	Ankur Goel	
3.	Comp. App. (AT) No.64 of 2022	Trivir Blessing Developers Pvt. Ltd. & Ors. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Divesh Goyal	

For Admission (After Notice)

4.	Comp. App. (AT) No. 34 of 2022	Cuttack Municipal Corporation Vs. Suresh Chandra Pattanayak	Hasan Murtaza	Neeraj Kr. Gupta P.P. Biswal
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For Directions - to Settle Date

5.	Comp. App. (AT) (Ins) No. 343 of 2021	R.R. Sales Corporation & Anr. Vs. Reliable Insupacks Pvt. Ltd. & Ors.	Rohit Naagpal	Abhishek Garg-R1 Ankit Sharma-R2 & R3 Preeti Kashyap
6.	Comp. App. (AT) (Ins) No. 621 of 2021	Gitanjali Kapoor Sole Proprietor of Kapoor & Co. Vs. Anand Sonbhadra Resolution Professional of M/S Shubhkamna Buildtech Pvt. Ltd.	Rishi Kapoor	Nipum Gautam

7.	Comp. App. (AT) No. 353 of 2019	Linoxi Enterprises Pvt. Ltd. & Ors. Vs. Income Tax Officer, Ward 15(3) New Delhi & Anr.	Angeli Koura Dayal	Dinesh Sharma Adeeba Mujahid Puneet Rai
8.	Comp. App. (AT) No. 52 of 2020	Sawai Singhai Yash Jain & Anr. Vs. Maharashtra Scooters & Ltd.	Ritesh R. Mahajan	Govindshankar Krishnan Bhuvan Thakkar
9.	Comp. App. (AT) No. 114 of 2021	Gautam Khaitan Vs. Deputy Commissioner of Income Tax & Ors.	Aditya Ghadge	Parth Semwal Vipul Agarwal-R1
10.	Comp. App. (AT) No. 144 of 2021	Sanjeev Kapoor & Ors. Vs. Mecamidi S.A. (Under Liquidation) Through its Liquidator Maitre Antoine BARTI-MAGRIA & Anr.	Ankur Goel	Abhishek Kumar- R1 Anirudha Wadhwa- R2 Sumant Batra
11.	Comp. App. (AT) No. 145 of 2021 & I.A No 203 of 2022	Leading Age Properties Pvt. Ltd. Vs. Registrar of Companies & Ors.	S R Lodhe	

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions - to Settle Date

12.	I.A No. 1987 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Manoj Kumar	Manish K. Gupta-IRP Sumesh Dhawan Kunal Sabharwal Abhishek Srivastava-CS Ankur Singhal
13.	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Pooja Mining & Marbles Pvt. Ltd. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Gautam Singh	Manish Kumar Gupta-IRP Sumesh Dhawan Gaurav Verma Abhishek Srivastava- R5
14.	Contempt Case (AT) No. 02 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Brilltech Engineers Pvt. Ltd. Vs. Manish Kumar Gupta, IRP With	Ankur Singhal	Karan Rajpurohi Abhijeet Sinha Vijay Nair Aditya Shukla

15.	Contempt Case (AT) No. 24-25 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77 Vs. Manish Kumar Gupta, IRP & Ors.	Manoj Kumar	Abhijeet Sinha Karan Singh Vijay Nair
16.	Comp. App. (AT) (Ins) No. 816 of 2019 (PH)	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	Manmeet Singh-R2 Pallavi Pratap
17.	Comp. App. (AT) (Ins) No. 671 of 2020 & I.A No. 2116 of 2020 (PH)	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors. With	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1 Aditya Krishnamurthy Prashant Bharadwaj
18.	Comp. App. (AT) (Ins) No. 792 of 2020 (PH)	Vitol S.A Vs. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P. Unny-R1 Heena George-R8 Arvind Kumar-R2, R4, R4, R6 & R8
19.	Comp. App. (AT) (Ins) No. 968 of 2020 (PH)	Agarwal Veneers Vs. Fundtonic Service Pvt. Ltd.	Ashish Choudhury	Shivram C.S. Ganeshan Garima Bajaj

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By order of Hon'ble Chairperson
-sd/-
Registrar